

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **19.09.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 344/2024 To Dispense IA No.938/2024 For Urgent Listing IA No.939/2024 For Condone Delay IA No.940/2024 Delay in Refiling IA No.941/2024 For Stay IA No.942/2024	The Regional provident Fund Commissioner-II Kaloor Kochi Vs C.S.Ramachandran Thekkumkat Madathil & Anr	Mr. R Vishnu Mr. S Aniyruddhu	
2	Comp App (AT) (CH) (Ins) No. 345/2024 For Stay IA No.943/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G Resolution Professional for M/s. Kranthi Edifice Private Limited & Anr.	Mr. S. Shaminath	
3	Comp App (AT) (CH) (Ins) No. 313/2024 IA No. 832/2024 For Condone Delay For Stay IA no. 833/2024 For Delay in refiling IA No. 834/2024	The Sales Tax Officer Vs Mr. Jasin Jose & 2 Ors.	Mr. EK Kumaresan	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 213/2021 (CA (AT) No.91/2020)	K.N. Shamsudheen Vs M/s Kasmisons Builders Pvt Ltd & 3 Ors.	Mr. M Gireesh Kumar	
5	Restoration App. No. 11/2024 in Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt. Ltd & 4 Ors.	Mr. Jagan Abraham M George	
6	Comp App (AT) (CH) (Ins) No. 92/2023	Haritham Buyers Association Vs PT Joy & 3 Ors.	Mr. Sukumar Nainan Oommen	Mr. Jerin Asher Sojan- R1 Mr. Sankar P Panicker- R2 Ms. Lily Francis- R4
7	IA No. 944/2024 Adv Hg in Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	IA No.858/2022 (For Condone Delay) in Comp App (AT) (CH) No.102/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R7, R8 Mr. Cibi Vishnu- R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
9	IA No.860/2022 (For Condone Delay) in Comp App (AT) No. 103/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran- R2- R5, R8, Mr. Cibi Vishnu-R6

10	IA No.862/2022 (For Condone Delay) in Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 & 996/2023	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R19, R20 Mr. Cibi Vishnu-R5
11	IA No. 78/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran- R3 Ms. Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Mr. B Shruthan R10 R12
12	IA No. 485 & 1214/2023 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 145/2023 Delay in refiling IA No. 483/2023	SREI Equipment Finance Ltd. Vs M/s Raasi Refractories Limited	Mr. Anant Merathia	Mr.Y Suryanarayana
13	IA No.301/2024 (Additional docs) in Comp App (AT) (CH) (Ins) No. 15/2024 To Dispense with IA No. 55/2024 For Stay IA No. 56/2024 To implead IA No.520/2024	Y Ramesh, Suspended Director, Navayuga Infra Projects Pvt. Ltd. Vs MKS Constro Venture Pvt. Ltd.	Mr. Sandeep Kumar Ambalavanan	Mr. Yahya Batatawala
14	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd. WITH	Mr. Akhil Akbar Ali	
15	IA No. 716/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	Ms. Lakshana Viravalli

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 IA No.934/2024	Mr. Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav-R4 Ms. Neha Shivhare-R5/CoC
17	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav-R4 Ms. Neha Shivhare-R5/CoC
18	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Ravi	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav-R4 Ms. Neha Shivhare-R5/CoC
19	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran R1
20	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt. Ltd. Vs Vyjayanthi Televentures Pvt. Ltd	Mr. TK Bhaskar	
21	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of M/s Lanco Vidarbha Thermal Power Ltd	Ms. Durga Dutt	Ms. Anbarasi Rajendran

22	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goyal, RP of Bhadreshwar Vidyut Pvt. Ltd.	Ms. Aishwarya Subramani	Mr. Ramakant Rai
23	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No.205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd.	Mr. Ramasubramaniam Raja	Mr. AG Sathyanarayana
24	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp- R2
25	Comp App AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Mumbai rep by Dr. Maharudra A. Kumbhar Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag Mr.Siddharth Ranade For Caveator
26	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt. Ltd. & 2 Ors. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1/For Caveator M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
27	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag For Caveator M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2
28	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag For Caveator

29	Comp App (AT) (CH) (Ins) No. 253/2024 For Exemption IA No. 680/2024 For Stay IA No. 681/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & Anr. WITH	Mr. Dwarakesh Prabhakaran	M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2
30	Comp App (AT) (CH) (Ins) No. 256/2024 Leave to file IA No. 685/2024 For Exemption IA No. 686/2024 For Stay IA No. 687/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & Anr.	Mr. Dwarakesh Prabhakaran	
31	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024	M/s MEIL-GAYATRIZVS- ITT (Consortium) Vs M/s Guru Raghavendra Infrastructures & 2 Ors. WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap- R1 Mr. VK Sajith- R2
32	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	M/s MEIL-GAYATRIZVS- ITT (Consortium) Vs M/s Sri Krishna Engineering Company & 2 Ors	Mr. Arjun Suresh	Mr. VK Sajith-R2
33	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J.Karthiga, RP of GK Steel and Allied Industries Ltd. & 4 Ors.	Ms. Lily Francis	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34	Comp App (AT) (CH) No. 56/2021 For Stay IA No.654/2021 For Exemption IA No.655/2021 For Urgent Hearing IA No.656/2021 To Implead	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Mr. Sharad Sanghi	Mr. S ChidambaramR1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika-R3 Mr. Naresh Kumar Sangam-R5 Ms. Anju Jain-R6 Mr. Sriram Venkatavaradan- R7

	IA No.102/2023 Interim Injunction IA No. 103 & 104/2023			Mr. A Chakravarthy Mudiraj- R11
35	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021 For Exemption IA No. 164/2021 For Stay IA No. 165/2021) To Adv. Hg. IA No. 38/2023 For Substitution IA No.494/2024	Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Abhishek Swaroop
36	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma R1
37	Comp App (AT) (CH) No. 29/2022 For Exemption IA No.333 & 334/2022	Sanket Kumar Agarwal Vs APG Shipping Private Limited & 4 Ors.	Mr. Akshat Singh	Mr. CS K Gaurav Kumar- R1-R5
38	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Rep by its Liquidator, Mr. Sutanu Sinha Vs Hindustan Copper Ltd	Mr. K Ravindranath	Mr. Antony R. Julian
39	Comp App (AT) (CH) (Ins) No. 191/2022	Mr. S Viswanathan Vs Canara Bank WITH	Mr. S Viswanathan Party in person	Mr. ML Ganesh
40	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	Mr. S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
41	Comp App (AT) (CH) (Ins) No. 310/2022 For Stay IA No 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam, RP of United Seamless Tubulaar Pvt. Ltd. & 9 Ors	Mr. Thriyambak J Kannan	Mr. Y Suryanarayana-R1 M/s J Sagar Associates- R3, R7 Mr. VV Sivakumar R5, R6 Mr. Vinod Kumar- R7

42	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Mr. Sutanu Sinha, Liquidator of IVRCL Ltd. Vs M/s. Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
43	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr. Nithyavendhan K

02.00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors.	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr. Y Suryanarayana- R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan- R8- R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
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5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.

7. For any technical support Parties may contact the following officials during the office hours on working days: **VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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Chennai Bench

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